

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO-3640
ANSWERED ON- 03/04/2023

CAG REPORT ON WATER INJECTION OPERATIONS IN WESTERN OFFSHORE, ONGC

3640 DR. V. SIVADASAN:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :-

- (a) whether Government has taken any action on Report no. 19 of 2021 (Compliance Audit) of the CAG on Water Injection Operations in Western Offshore, ONGC, Ministry of Petroleum and Natural Gas and the action taken on the Audit Report;
- (b) the approximate quantity of crude leaking per day, endangering environment and fishing;
- (c) the name of the companies engaged in construction and maintenance of pipelines and progress report of the work; and
- (d) whether there is any proposal to replace the dilapidated pipelines for ensuring safety and revenue?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)

(a) Major actions taken on the Compliance Audit Report of C&AG (No. 19/2021) *inter alia* include the following:

- Enhanced Oil Recovery (EOR) pilot project on Low Saline Water Flooding (LSWF) with envisaged incremental gain of 0.795 Million Metric Tonne (MMT) oil has been taken up from 08.06.2022.
- All the five water injection platforms in Mumbai High Asset have been revamped and new Water Injection (WI) Platform with normal and low saline water injection facility commissioned to cater the desired quality of injection water for the field.
- Profile Modification jobs have been taken up in water injector wells to plug off zones of higher permeability to divert the injected water to low permeability zones to increase sweep efficiency of the water flooding.
- All installation of online flow metres at wellhead platform connected to Supervisory Control and Data Acquisition (SCADA) system.
- Entire Water Injection network is covered for corrosion monitoring by corrosion probes. Continuous chemical dosing is done so as to get desired water quality and quantity parameters.
- Review of water injection by international expert agency Giffney, Cline Associates (GCA) for adequacy and course correction.

(b) As per Compliance Audit Report of C&AG No. 19/2021, the deficient water injection impacted loss of production of crude worth Rs 7802.50 crore to ONGC and revenue loss of Rs.3474.29 crore to Government of India during 2014-2015 to 2018-2019. As soon as any leakage is detected, wells are

closed, the particular pipeline is shut down immediately and the process for repair is initiated. The leakages are generally minor in nature.

(c) Replacement of Pipelines is carried out under Pipeline Replacement Project (PRP) through LSTK (Lump Sum Turn Key) Projects awarded to EPC (Engineering, Procurement & Construction) Contractors. Progress of such projects in ONGC is monitored by Engineering Services. Companies engaged for construction and maintenance of pipelines are M/s L&T, M/s Swiber, M/s NPCC, M/s Sapura Fabrication Malaysia, M/s Valentine Maritime Limited, etc.

(d) Pipeline maintenance is a routine activity for repairs/replacements to prevent leakages/failures. 60 WI line segments have been replaced under various Pipeline Replacement Projects so far.
